

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 294 OF 2015 &
IA NO. 142 OF 2016**

Dated: 08th July, 2016

In the matter of :

SRM Power Pvt. Ltd.

Versus

Bangalore Electricity Supply Co. Ltd. & Ors.

....Appellant(s)

....Respondent(s)

ORDER

The Court has not assembled on 07.07.2016 on account of declared holiday.

As agreed by the parties, list the matter on **10.08.2016.**

COURT MASTER